GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO. 4025

TO BE ANSWERED ON 09/12/2016

NATIONAL EARLY CHILDHOOD CARE AND EDUCATION POLICY

4025. SHRI N.K PREMACHANDRAN:

SHRI OM BIRLA:

SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features and objectives of the National Early Childhood Care and Education (NECCE) Policy;
- (b) whether the Government provides any funds under the policy for its implementation and if so, the details thereof indicating the funds allocated/disbursed and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the performance of States/UTs in implementation of the policy indicating the achievements made by them during the said period, State/UT-wise;
- (d) whether curriculum and activity banks have been prepared by all the States/UTs under the policy, if so, the details and compliance status thereof, State/UT-wise;
- (e) whether objectives of the policy have been fulfilled and if so, the details thereof;
- (f) whether the Government proposes to revise the said policy and if so, the details thereof along with the further measures taken for effective implementation of the policy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

- (a) The objectives of the National Early Childhood Care & Education (ECCE) Policy, 2013 are:
 - i. Facilitate comprehensive childcare supports, infrastructure and services aimed at holistic well-being of children and responsive to their developmental needs along the continuum of care from conception to age six years.
 - ii. Universalise and reinforce ECCE and ensure adaptive strategies for inclusion of all children with specific attention to vulnerable children.
 - iii. Engage capable human resources and build their capacity to enhance and develop quality services for children and their families.

- iv. Set out the quality standards and curriculum framework for ECCE provisions and ensure their application and practice through advocacy and enforcement through appropriate institutional arrangements.
- v. Raise awareness and create common understanding about the significance of ECCE and promote strong partnerships with communities and families in order to improve the quality of life of young children through institutional and programmatic means and appropriate use of technology as required.
- vi. Recognise diversity of contexts, develop and promote culturally appropriate strategies and materials and work within the framework of decentralized governance using participating and locally responsive approaches.

The salient features/ key areas of the Policy are as below:

- i. Access with equity and inclusion in programmes and interventions across service providers;
- ii. Improving quality, Strengthening Capacity, Monitoring and Supervision
- iii. Research and Documentation
- iv. Advocacy and awareness generation
- v. Convergence and Coordination among policies and programmes
- vi. Institutional and Implementation Arrangements
- vii. Partnerships, Periodic Review and Increased investment towards ECCE
- (b) Yes, Madam, the Government provides funds under ICDS Scheme for implementation of ECCE as per the approved cost sharing between Centre and States/UTs. State/UT-wise details of funds expended during last three years and funds released during current year are at **ANNEXURE-I.**
- (c) & (d) Under the National ECCE Policy the States/UTs are required to introduce Annual Contextualized Curriculum along with PSE kit by aligning to the curriculum, activity books and celebrate ECCE day on monthly basis. State/UT-wise status of implementation of National ECCE Policy based on above indicators is at **ANNEXURE-II.**
- (e) Yes, Madam, the objectives of the Policy with reference to several success indicators including 'Quality Standards for ECCE' for building and infrastructure, pupil-teacher interaction, learning experiences planned for children, health, nutrition, personal care and routine, assessment and outcome measures and trained staff have been fulfilled to a large extent.
- (f) No, Madam.

Statement in reply to part (b) of Lok Sabha Un-Starred Q. No. 4025 for 09.12.2016 asked by S/Shri NK Premachandran, Om Birla and Shrimati Pratyusha Rajeshwari Singh regarding National ECCE Policy

Statement showing expenditure on ECCE during last three years & current year as reported by the States / UTs

(Rupees in lakh)

S.	States/ UTs	2013-14	2014-15	2015-16	2016-17 (upto 31 10 16
1	ANDHRA PRADESH	3817.43	1178.57	NR	782.78
2	BIHAR	NR	NR	1181.03	1334.36
3	CHHATTISGARH	1347.47	1411.11	223.5	701.80
4	GOA	NR	32.22	1.91	18.80
5	GUJRAT	960.54	385.64	1131.63	878.28
6	HARYANA	NR	NR	NR	385.59
7	HIMACHAL PRADESH	NR	746.22	*	279.81
8	JAMMU & KASHMIR	NR	415.23	*	434.91
9	JHARKHAND	852.7	899.51	530.14	557.36
10	KARNATAKA	618.59	182.45	*	942.80
11	KERALA	NR	1730.42	*	495.77
12	MADHYA PRADESH	986.47	2094.65	3074.39	1292.75
13	MAHARASHTRA	694.83	974.75	329.65	1541.47
14	ODISHA	276.8	1489.46	108.08	992.97
15	PUNJAB	508.21	154.2	NR	390.69
16	RAJASTHAN	NR	NR	NR	870.03
17	TAMIL NADU	1403.16	1559.07	935.43	779.54
18	UTTRAKHAND	NR	NR	NR	255.75
19	UTTAR PRADESH	536.27	4071.45	3115.30	2653.56
20	WEST BENGAL	57.11	1849.58	*	1721.45
21	DELHI	87.07	0	*	163.46
22	PUDUCHERRY	23.64	22.42	NR	12.83
23	ANDAMAN & NICOBAR	2.34	18.53	*	10.58
24	CHANDIGARH	14.99	14.99	14.66	7.50
25	D. & NAGAR HAVELI	NR	NR	NR	4.02
26	DAMAN & DIU	NR	2.8	1.19	1.53
27	LAKSHADWEEP	NR	NR	NR	1.53
28	ARUNACHAL PRADESH	NR	325.51	*	90.42
29	ASSAM	1779.49	1783.21	1783.22	891.61
30	MANIPUR	NR	289.68	*	161.01
31	MEGHALAYA	85.34	122.55	NR	78.95
32	MIZORAM	NR	67.32	67.32	33.66
33	NAGALAND	182.55	93.29	103.65	51.83
34	SIKKIM	NR	NR	*	19.37

35	TRIPURA	297.32	270.52	NR	148.67
36	TELANGANA	#	1010.39	NR	504.80

N.R = Not reported in Statement of Expenditure
* Final Statement of Expenditure not received from States/UTs.
Telengana has not been come into existence.

ANNEXURE-II

Statement in reply to part (d) of Lok Sabha Un-Starred Q. No. 4025 for 09.12.2016 asked by S/Shri NK Premachandran, Om Birla and Shrimati Pratyusha Rajeshwari Singh regarding National ECCE Policy

State/UT –wise status of implementation of National ECCE Policy

S.	States/ UTs	Annual	Supply of activity books	PSE kit	ECCE Day
No.	ANDHRA	Contextualized	DOOKS		
1	PRADESH	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
		UNDER	UNDER		
2	BIHAR	PROCESS	PREPARATION	PROVIDING	CELEBRATING
			UNDER		
3	CHHATTISGARH	ADOPTED	PREPARATION	PROVIDING	NR
			UNDER		
4	GOA	ADOPTED	PREPARATION	PROVIDING	CELEBRATING
		UNDER	UNDER	NOT	
5	GUJRAT	PROCESS	PREPARATION	PROVIDED	CELEBRATING
6	HARYANA	NR	NR	NR	NR
	HIMACHAL	UNDER			
7	PRADESH	PRINTING	SUPPLIED	PROVIDING	CELEBRATING
	JAMMU &				
8	KASHMIR	NR	NR	NR	NR
		UNDER			
9	JHARKHAND	PILOTING	SUPPLIED	PROVIDING	CELEBRATING
			UNDER		
10	KARNATAKA	ADOPTED	PREPARATION	PROVIDING	CELEBRATING
	******		UNDER		CELEBRA MINIC
11	KERALA	NR	PREPARATION	PROVIDING	CELEBRATING
10	MADHYA	UNDER	GLIDDI IED	DD OVID DIG	CEL EDD ATING
12	PRADESH	PILOTING	SUPPLIED	PROVIDING	CELEBRATING
13	MAHARASHTRA	ADOPTED	INITATED	PROVIDING	NR
14	ODISHA	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
			UNDER	UNDER	
15	PUNJAB	ADOPTED	PREPARATION	PROCESS	CELEBRATING
16	RAJASTHAN	ADOPTED	INITATED	PROVIDING	CELEBRATING
			UNDER		
17	TAMIL NADU	ADOPTED	PRINTING	PROVIDING	CELEBRATING
			UNDER		
18	UTTRAKHAND	ADOPTED	PREPARATION	NR	CELEBRATING
	UTTAR				
19	PRADESH	NR	NR	NR	NR
•	WIEGE DELLA	4 D 0 D = 5	UNDER	UNDER	GEV EDE (TO
20	WEST BENGAL	ADOPTED	PREPARATION	PROCESS	CELEBRATING
	DELTI	UNDER	UNDER	UNDER	CELEDE ATOXC
21	DELHI	PRINTING	PRINTING	PROCESS	CELEBRATING
22	DUDUGUEDDA	UNDER		DD OVER DE C	GELEDD ATDIC
22	PUDUCHERRY	PROCESS	INITATED	PROVIDING	CELEBRATING
23	ANDAMAN &	ADOPTED	INITATED	NOT	CELEBRATING

	NICOBAR			PROVIDED	
		UNDER			
24	CHANDIGARH	PROCESS	SUPPLIED	PROVIDING	CELEBRATING
	D. & NAGAR		UNDER		
25	HAVELI	NR	PREPARATION	PROVIDING	CELEBRATING
26	DAMAN & DIU	NR	NR	NR	NR
		UNDER		NOT	
27	LAKSHADWEEP	PROCESS	SUPPLIED	PROVIDED	CELEBRATING
	ARUNACHAL				
28	PRADESH	NR	NR	NR	NR
		UNDER	UNDER	UNDER	
29	ASSAM	PILOTING	PREPARATION	PROCESS	NR
		UNDER	UNDER	UNDER	
30	MANIPUR	PRINTING	PRINTING	PROCESS	CELEBRATING
31	MEGHALAYA	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
		UNDER	UNDER		
32	MIZORAM	PRINTING	PRINTING	PROVIDING	CELEBRATING
33	NAGALAND	NR	NR	NR	NR
		UNDER	UNDER		
34	SIKKIM	PRINTING	PREPARATION	PROVIDING	CELEBRATING
			UNDER		
35	TRIPURA	ADOPTED	PREPARATION	PROVIDING	CELEBRATING
				UNDER	
36	TELANGANA	ADOPTED	INITATED	PROCESS	NR

N.R = Not reported